

[22 August, 2003]

RAJYA SABHA

- (a) Annual Report of the Controller General of Patents, Designs and Trade Marks, for the year 2001-2002 under section 155 of the Patents Act, 1970 and section 126 of the Trade and Merchandise Marks Act, 1958.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8030/03]

- I. **Accounts (2001-2002) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, Punjab and related papers.**
- II. **MoU (2003-2004) between Govt. of India and the Hindustan Insecticides Ltd.**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATRAPAL SINGH): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- I.(a) Annual Accounts of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar (Punjab) for the year 2001-2002 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- II. Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Hindustan Insecticides Limited for the year 2003-2004. [Placed in Library for (I) and (II). See No. L.T. 7971/03]

- I. **Notifications of the Ministry of Agriculture**
- II. **Report and Accounts (1999-2000) of the West Bengal Agro Industries Corporation Limited, Kolkata and related papers.**
- III. **Reports and Accounts (1999-2002) of the National Institute of Agricultural Marketing, Jaipur and related Papers.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): Sir, I lay on the Table :